

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1093/IB/2020
IN
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : Murugesn (Liquidator)M/s Velohar Infra Pvt Ltd
NAME OF THE RESPONDENTS : Vijayalakshmi& Ors
UNDER SECTION : Sec 35(1)(b), 35(1)(n) R/w Sec 60(2) of IBC, 2016

ORDER

All the parties are present.

The Respondents are directed to file Counter.

List the matter on **23.04.2021** for Counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)